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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 83/NCLT/AHM/2017 (New) Gujarat High Court C.A. No. 309/2009 in C.P. No. 25/2006 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

Name of the Company:

Malibu Plastica (P) Ltd.

V/s

ROC, Gujarat & Ors.

Section of the Companies Act:

Section 392(2) of the Companies Act, 1956

SIGNATURE

1. ASHISH SHAY Prancy Pleased
2.

<u>ORDER</u>

Learned PCS Mr. Ashish Shah present for Petitioner. None present for Respondents.

In view of order passed in IA 25/2018 petitioner is permitted to withdraw the petition.

Petition is disposed of as withdrawn.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 17th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL